

(d) the farmers in which it is attributable to hoarding of commodities, export and delay in their imports?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) and (b) The Government has banned the export of onion with effect from 14.10.98.

(c) No, Sir.

(d) The main reasons for the high prices of onions, pulses and edible oils are the decline in their production due to adverse climatic conditions, non-availability of sufficient quantities for import from international markets and the gap in their demand and supply in the country.

Hindi as National Language

2511. SHRI HARI KEWAL PRASAD : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to declare Hindi as the National Language in conformity to the constitutional provision and resolution passed in this regard;

(b) if so, the time by which it is likely to be implemented; and

(c) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) No, Sir.

(b) Question does not arise.

(c) There is no reference in the constitution for making Hindi as National Language.

[English]

Creation of Separate Department/ Ministry for Migrants

2512. SHRI RAMKRISHNA BABA PATIL :

SHRI GURUDAS KAMAT :

SHRI TARIQ ANWAR :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether people are migrating from one State to another for safety and survival due to the continuous spreading of the terrorism in the country;

(b) if so, whether the Government propose to create a separate Department/Ministry for the welfare of the migrants;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) Due to terrorism/disturbances, migrations of some people have taken place in Jammu and Kashmir and some North Eastern States.

(b) to (d) There is no such proposal.

Import of Potash

2513. SHRI H. G. RAMULU : Will the Minister of CHEMICAL AND FERTILIZERS be pleased to state:

(a) whether the Government are aware that 20,000 tonnes of imported Potash meant for Karnataka were diverted from Mangalore Port to Tamil Nadu; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) and (b) Potash is a decontrolled fertilizer and its imports are decanalised. There are no state-wise allocations made and its movement is undertaken by importers as per their commitments to the States.

Vacancies in Intelligence Bureau

2514. SHRI RAMSHAKAL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of vacancies are laying vacant in the Intelligence Bureau;

(b) if so, the details thereof, department-wise;

(c) the reasons for not filling these vacancies; and

(d) the time by which these vacancies are likely to be filled up?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (d) A statement indicating the vacancies in various ranks in IB is enclosed. These are normal vacancies and the process for filling up these vacancies is a continuous one.

Statement

List Showing the Vacancy Position in the Intelligence Bureau

Sl.No.	Rank	Vacancy
1	2	3
1.	Addl. Director	5
2.	Dy. Director	24
3.	Asstt. Director	55

1	2	3
4.	JAD (Exe)	27
5.	DCIOs	27
6.	ACIO-II (G)	380
7.	SA/G	261
8.	Dy. Director (Tech)	1
9.	Technical Officer	60
10.	ACIO-I (Tech)	11
11.	ACIO-II(WT)	36
12.	ACIO-II (Tech)	31
13.	JIO-I (Tech)	2
14.	Asstt. Director (NP)	11
15.	Section Officer	10
16.	Assistants	107
17.	UDCs	15
18.	LDCs	164
19.	PSs	6
20.	PAs	80
21.	Stenographers	44
22.	JIO-I(MT)	4
23.	JIO-II (MT)	26
24.	ACIO-I (EDP)	2
25.	ACIO-II (EDP)	10
26.	ACIO-II (Work-Shop)	5
27.	JIO-I (Work-Shop)	9
28.	ACIO-II (Overseer)	1
29.	JIO-I (Overseer)	2
30.	AFLE	1
31.	ACIO-I (Language)	7
32.	ACIO- I (Cipher)	2
33.	Laboratory Asstt.	3
34.	Library Attendant	9
35.	Compounders	53
36.	Group 'D' Posts	110

Procurement of Oil Seeds

2515. SHRI VILAS MUTTEMWAR : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether in the wake of adulteration of mustard oil, the stocks of edible oil has vanished from the market and creating acute shortage for the consumer;

(b) if so, the details thereof;

(c) the steps taken to meet the oil shortage; and

(d) the present status for the procurement of oil seeds, production, distribution of standard quality oil?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) and (b) In the wake of adulteration of mustard oil and the strict quality measures that followed there was some set-back to the availability of edible oils particularly mustard oil.

(c) Some of the steps taken by the Government to meet the oil shortage are:

i) Testing facilities have been put in place to bring back into circulation safe edible oil.

ii) Ban on use of mustard oil in vanaspati has been lifted;

iii) PDS in edible oil has been strengthened;

iv) State Governments have been advised to take strict measures for dehoarding of edible oils etc.

(d) Government has announced increased Minimum Support Price for various oilseeds for 1998-99 Crop year. However, ruling market prices are much above the MSP.

The edible oil situation has now virtually normalised, this is also corroborated by the declining trend in the prices of edible oils.

The Edible Oils Packaging (Regulation) Order, 1998 has been promulgated on 17th September, 1998 so as to ensure availability of safe and quality edible oils in packed form to the consumers.

[Translation]

Ayurvedic College Rewa (M.P.)

2516. SHRI CHANDRAMANI TRIPATHI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: